

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

8

O.A./T.A./M.P. No. OA 207/97

Rishan Lal Vasme Versus Govt

Date of Order	Orders
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05.10.2001

Counsel for applicant & R.P. Kuldeep.
 Counsel for respondent None.
 Adjourned on request of
 Counsel for applicant/
 Counsel for respondent.
 Put up on 28/11/2001 for
 Admission/Direction/Hearing.

[Signature]
 By Order
 Court Officer

28/11/01
 D. B. not formed today. 21/2/02
 Be listed before D. B. on.....
 Dy. Registrar
 C.A.T. Jaipur Bench 21/11/01
21.2.2002

D. B. not formed today. 30.4.2002
 Be listed before D. B. on.....
 Dy. Registrar 21/10/02
 C.A.T. Jaipur Bench

30-4-02

None is present for the applicants, Shri Manish Bhandari counsel for the respondents. List has been revised. None appears on behalf of the applicants. It is a case of the year 1997. It appears that by passage of time, the applicant has lost interest in prosecuting this case. We accordingly dismiss it in default of the applicant as well as this counsel to appear.

*Rel on sheet of
 in Manish Bhandari
 3/5/02
 Received Copy by
 Manish Bhandari
 3/5/02
 R.P. Kuldeep
 3/5/02*

[Signature]
A. P. NAGRATH
 ADMINISTRATIVE MEMBER

[Signature]
(O. P. GARG)
 VICE CHAIRMAN